NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 208/2016 I.A.No. 06/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th September, 2016, 10.30 A.M

Name of the Company		Barun Kanti Roy & O	rs.	
		-Versus-		
		Polba Agro Genetics Pvt. Ltd. & Ors.		
Under Section		397/398		
SI. No.	Representat	ation of Authorized live (IN CAPITAL ITERS)	Appearing on behalf of	Signature with date
	SANDII	SARKAR	PETITIONERS	3-lings
				6/9/2011
1.,	Cs Mohan Adr Swaps	Rom Goente, P	Cs } Respondents	000m

ORDER

Ld. Counsels for both the Petitioners and Respondents come and made joint submissions that the party to C.P. No. 208/2015 has entered into an amicable settlement for which I.A.No. 06/2016 has been filed jointly for withdrawal of C.P.No. 208/2015.

Prayer is granted and the Company Petition is dismissed as withdrawn. Interim order, if any, shall stand vacated.

S. Jifogur

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)